NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No. 594/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M.

Name	of the Company	Sanjay Kumar & OrsVs	s- Bihar Janata Cold Storage F	vt.Ltd. & Ors.
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Mr Prosens. It Burman

Mrs Sangita Rengupta

Mm Pusa Berivat

Mr Sunhovor Dey Advocates

for 1 Petitioners Enhoven Dy 30, 11, 2017

ORDER

Ld. Counsel for the petitioners is present. No one is present from the respondents' side.

On 14/11/2017 respondent no. 2 has appeared and filed Vakalatnama and sought leave of the Court for filing reply. Till date no reply has been filed. Petitioner has sought interim relief for restraining the resolution passed in the EOGM held 16/11/2016 and the petitioners have stated respondents are acting in terms of the said resolution. In view of the submissions made by the petitioners we hereby direct to both the parties to maintain status quo as on today.

Reply may be filed within 3 weeks with a copy in advance to the petitioners. Thereafter rejoinder, if any, may be filed within 3 weeks with a copy in advance to the respondents.

List on 02/02/2018.

(Jinan K.R.)

(Jinan K.K.) Member (J) 3d

(V.P.Singh) Member (J)